

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.531/13

Thursday this the 26th day of September 2013

C O R A M :

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER

1. Prakash Kumar B,
S/o.Bhaskaran Pillai,
Senior Assistant Loco Pilot,
CCRC Office, Chennai,
Madras Division, Southern Railway.
Residing at Punartham, Koliakode P.O.
2. K.Jubish,
S/o.Thankappan,
Senior Assistant Loco Pilot,
CCRC Office, Chennai,
Madras Division, Southern Railway.
Residing at Kappil House, Arunotti Mangalam P.O,
Kaduthuruthi, Kottayam.
3. T.Binu,
S/o.M.Thilakan,
Senior Assistant Loco Pilot,
CCRC Office, Chennai,
Madras Division, Southern Railway.
Residing at Veliyil Veedu, North Aryad P.O.
Alappuzha District.
4. R.Rajesh,
S/o.Raj Gopalan,
Senior Assistant Loco Pilot,
CCRC Office, Chennai,
Madras Division, Southern Railway.
Residing at Vattapillil House,
Padinjarekkara P.O., Kottayam.

...Applicants

(By Advocate Mr.Martin.G.Thottan)

V e r s u s

1. The Chief Personnel Officer,
Southern Railway, Park Town P.O.,
Chennai – 600 003.
2. The Senior Divisional Personnel Officer,
Southern Railway, Madras Division, Chennai – 600 003.

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3. The Senior Divisional Personnel Officer,
Southern Railway, Trivandrum Division,
Trivandrum – 692 014.
4. B. Manoj,
S/o. G. Bhaskaran Pillai,
Senior Assistant Loco Pilot,
Office of the Senior Section Engineer,
(Carriage and Wagon), Southern Railway, Palakkad.
Permanent address at : Parayil Veedu, Mevarkkal,
Alamcode P.O., Attingal, Thiruvananthapuram.
5. K. M. Sudheesh,
S/o. V. Krishnan Nair,
Senior Assistant Loco Pilot,
Office of the Senior Section Engineer,
(Carriage and Wagon), Southern Railway, Palakkad.
Residing at Railway Quarters No.492-A,
Old Railway Colony, Olavakkode, Palakkad.
6. Aby Peter George M.G.,
S/o. George M.P.,
Senior Assistant Loco Pilot,
Office of the Senior Section Engineer,
(Carriage and Wagon), Southern Railway, Palakkad.
Residing at Maliackal House, Lane No.8,
Paradise Road, Ponnurunni, Vytla P.O.,
Kochi – 682 019.

...Respondents

(By Advocates Mr. Thomas Mathew Nellimoottil [R1-3]
& Mr. T.C. Govindaswamy [R4-6])

This application having been heard on 26th September 2013 this
Tribunal on the same day delivered the following :-

ORDER

HON'BLE Dr. K. B. S. RAJAN, JUDICIAL MEMBER

This case relates to inter-divisional transfer to Trivandrum Division of
Assistant Loco Pilots.

2. Earlier all such cases were considered when the Chief Personnel Officer, Southern Railway was present in the Court and an agreement was reached that in phased manner all such transfers should take effect ensuring that such transfers should be prior to direct recruitment in the

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.3.

Trivandrum Division. In pursuance of the same, the Chief Personnel Officer had taken up the matter with the concerned Divisional Manager, Palakkad vide D.O letter dated 11.3.2013 in which the following has been incorporated :-

" However taking into account the assurance which has been given to Hon'ble Central Administrative Tribunal, Ernakulam I would request you to kindly ensure atleast first 50 registrants who are in Trivandrum waiting list may kindly be considered for transfer after the fresh set of ALPs join working post.

The break up of the first 50 applicants from various Divisions to Trivandrum Division as per priority maintained at TVC is as follows :

| | | |
|------------------|---|----|
| Madurai Division | - | 3 |
| Palghat Division | - | 16 |
| Tiruchi Division | - | 4 |
| Chennai Division | - | 13 |
| Total | | 36 |

Others are Inter Railway Transfer registrants.

I am also enclosing a statement showing the Inter Divisional transfer request of ALPs from one division to other and as there are sizable request to PGT division from Salem Division the same also has to be considered to ensure equitable distribution.

RRB/Chennai will be supplying ALP papers by end of March, 2013 with which we will be able to reduce the existing vacancy by more than 50%.

As far as possible while considering the relief of the employee, the relief should be made as per priority registration to avoid grievance of the employee with regard to loss of seniority."

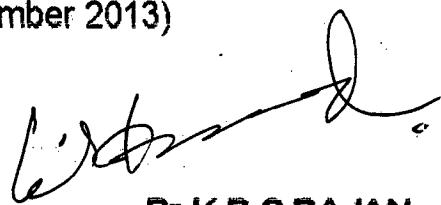
3. The above order appears fully justifiable and if implemented in toto the same would redress the grievance of all the persons.



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4. As such, this O.A is disposed of with a direction to the respondents to process the case further strictly in accordance with the letter dated 11.3.2013 and it be ensured that the first 50 registrants who are in Trivandrum waiting list be afforded the transfer. No costs.

(Dated this the 26th day of September 2013)



**Dr.K.B.S.RAJAN
JUDICIAL MEMBER**

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